

Construction of dams by Karnataka

1851. SHRI N. BALAGANGA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the Karnataka Government has been constructing many small and medium dams across the rivers passing through that State;

(b) whether it is also a fact that such constructions are posing severe problems to Tamil Nadu, being a riparian State; and

(c) the steps taken by the Central Government to amicably share the waters among the riparian States?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a), (b) and (c) Water is a subject in the State List at Entry 17 of List-II in 7th Schedule of the Constitution. The development of irrigation thus falls in the ambit of respective State Governments and as such the planning, execution, operation and maintenance of irrigation projects are to be carried out by the States from their own resources as per their priorities. States are required to share the detailed project report of major and medium irrigation projects situated on inter State rivers for concurrence of the basin States. State Governments are also supposed to implement these projects based on inter-State agreements, orders of Hon'ble Supreme Court/High Courts, awards of Tribunals, whichever applicable. Ministry of Water Resources examines the projects from inter-State aspect before clearing it from techno-economic consideration. Ministry does not maintain information of unapproved projects.

Filling up of dams upto full reservoir level

†1852. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the Bhakra and the Pong dams are not filled up to Full Reservoir Level (FRL);

†Original notice of the question was received in Hindi.

(b) if so, whether dams can be filled up to FRL by using latest technology appropriate planning and the technology of weather forecast; and

(c) whether Government proposes to direct BBMB for conducting a study on the issue of filling up empty dams?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir.

(b) As informed by the Bhakra Beas Management Board (BBMB), Real Time Decision Support System (TRDSS) can be able to monitor the water levels in dams on real time basis.

(c) BBMB has further informed that it has already taken up the World bank aided Hydrology Project Phase-II and is in the process of developing RTDSS.

Assistance under AIBP

1853. SHRIMATI SMRITI ZUBIN IRANI:

SHRI DILIPBHAI PANDYA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government has received letter(s) from the Chief Minister of Gujarat for considering DDP areas for financial assistance under AIBP;

(b) if so, what steps Government proposes to take to fulfil the said request;

(c) whether the Central Government has in the past, provided assistance under AIBP by treating DDP areas at par with DPAP areas, in cases of two projects in Punjab and one project in Karnataka; and

(d) by when the Central Government proposes to extend the similar benefits to Sardar Sarovar Project and other eligible projects in the country?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir.